

Shifting of Sub-office of Department of Explosive to Nagpur

4022. SHRI BANWARI LAL PUROHIT : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware of the difficulties of industrial units in Nagpur and Vidarbha region which are required to approach sub-office of the Department of Explosives located in Bombay for approval of their proposals ; and

(b) if so, whether sub-office will be shifted to Nagpur itself ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). The licences and approvals are given by the Head Office at Nagpur as well as the Western Region Circle office at Bombay which is also the capital of the State Government, according to the powers vested in them under the rules. No representations regarding the difficulty caused on this account have been received by the Department of Explosives from the industrial units in Nagpur and Vidarbha regions. There is no proposal to shift the Western Region Circle Office at Bombay to Nagpur.

Shifting of Directorate of Vanaspati to Nagpur

4023. SHRI BANWARI LAL PUROHIT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have decided to shift the Head Office of the Directorate of Vanaspati to Nagpur in Maharashtra ; and

(b) if so, the reasons for delay in shifting the same to Nagpur ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) No, Sir.

(b) Does not arise.

Training of Judicial Officers

4024. DR. V. VENKATESH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the scheme for imparting training to Judicial Officers has been finalised ;

(b) if so, its details ; and

(c) whether any Institute has been set up for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) No, Sir.

(b) and (c). The question does not arise.

Awarding of Contract of Dul-Hasti-Hydro-Electric Power Project to Consortium of French Company

4025. SHRI E. AYYAPPU REDDY : Will the Minister of ENERGY be pleased to state :

(a) whether the National Hydro-electric Power Corporation Limited has awarded Dul-Hasti Hydro-electric Project in Jammu and Kashmir to a consortium of French Company on a turnkey basis ; and

(b) if so, the advantages in awarding this contract to a foreign company ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). The National Hydroelectric Power Corporation have issued a letter of intent to a French Consortium, led by M/s CGEE ALSTHOM, for execution of the Dul Hasti hydro-electric project in Jammu and Kashmir on a turnkey basis, envisaging completion of the Project in a compressed time-frame through the induction of modern technology and construction techniques. The external financial assistance to be made available would also assist in bridging the resource gap.